

## REPORT CERTIFYING LIST OF CREDITORS

1. That, I am acting as Interim Resolution Professional in respect of the corporate insolvency resolution process (“CIRP”) of M/S OASIS MARINE PRIVATE LIMITED (“Corporate Debtor”), duly appointed by this Hon’ble Tribunal vide order number CP(IB) No. 840/NCLT/AHM/ 2019 dated 15<sup>th</sup> February, 2021, the copy of which was uploaded on NCLT website on 17<sup>th</sup> February, 2021, whereby, I was directed to take all the necessary actions under the provisions of the Insolvency and Bankruptcy Code, 2016 (“IBC”).
2. That, I am filing the requisite **List of Creditors** of the Corporate Debtor along with the relevant details in accordance with the Regulation 13(2)(d) of the CIRP Regulations.
3. In view of the aforesaid and in compliance with Regulation 13(2)(d) of the CIRP Regulations, I hereby, through this report certify the list of creditors of M/S OASIS MARINE PRIVATE LIMITED, details of whom are listed out herein below:

**- OPERATIONAL CREDITORS:**

Sr. No.	Particulars of the claimant	Related Party	Amount Claimed (Rs.)	***Amount Admitted (Rs.)
1	Abis Exports India Pvt Ltd.	NO	3405197/-	3405197/-
	<b>TOTAL</b>		<b>3405197/-</b>	<b>3405197/-</b>

**NOTE:**

1. No other claims are received from any Secured or Unsecured Financial Creditors, Employees/Workmen, Government or Operational Creditors except for Abis Exports India Private Limited upto 03.03.2021.
2. The above claim from Operational Creditors is admitted subject to:
  - Final verification with the books of accounts of the company which presently are not available.



SAAURABH JHAVERI

INTERIM RESOLUTION PROFESSIONAL

OASIS MARINE PRIVATE LIMITED

(under Insolvency Resolution Process)

REG. NO. : IBBI/IP-N00068/2017-2018/10146

Date: 05.03.2021

Place: Surat